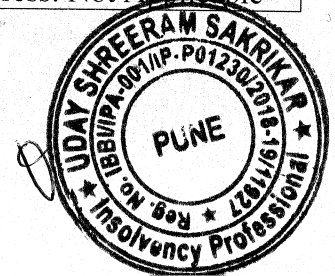


FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF INDOTECH INDUSTRIAL SOLUTIONS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Indotech Industrial Solutions Private Limited.
2.	Date of incorporation of corporate debtor	19-06-2006
3.	Authority under which corporate debtor is incorporated / registered	Registrar Of Companies – Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72900PN2006PTC128617
5.	Address of the registered office and principal office (if any) of corporate debtor	S.No.129, Off.No.1 & 2, 1st Floor, Ankur Plaza, Mumbai-Bangalore Highway, Nr.Flyover Bridge, Warje Pune 411058
6.	Insolvency commencement date in respect of corporate debtor	27.06.2023 (NCLT order Received on 28-07-2023)
7.	Estimated date of closure of insolvency resolution process	24-12-2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr Uday Shreeram Sakrikar IBBI/IPA-001/IP-P01230/2018-2019/11927
9.	Address and e-mail of the interim resolution professional, as registered with the Board	303 Rahul Vihar A, Lane Nos 8, Dahanukar Colony Kothrud, Pune 411038 Email:ipudaysakrikar@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	303 Rahul Vihar A, Lane Nos 8, Dahanukar Colony Kothrud, Pune 411038 Email: irpindotech@gmail.com
11.	Last date for submission of claims	11.08.2023(within 14 days from receipt of order)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es)- Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. 2. 3. Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: http://ibbi.gov.in/download Physical Address: Not Applicable

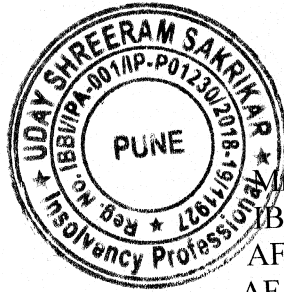


Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Indotech Industrial Solutions Private Limited on 27.06.2023.

The creditors of Indotech Industrial Solutions Private Limited , are hereby called upon to submit their claims with proof on or before 11.08.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Uday
Uday Shreeram Sakrikar
IBBI/IPA-001/IP-P01230/2018-2019/11927
AFA :AA1/11927/02/271023/104679
AFA Valid till :27-10-2023

Date : 30.07.2023

Place : Pune

AUNDH- Cuyog Enterprises, S/o Sandeep Book Stall, Swajas Complex, Parihar Chowk, Aundhgaon, Pune-7. Mob. 9422011181.

Chordia Communications, Arshad Ajit Chordia. 17/18, Aundh Gaon, opp. lane of Cosmos Bank, Aundh, Pune-7. Tel: 25886118, 9960111123.

Shradha Ads, Mrs. Ujwala Kotbagi, 'A' wing, Vastu-sunder, Near Kumar Classic, Pune-7. Tel. 9371055799.

San Ads, Anurag, Plot No. 10, near Kobe Silzler Cave, Aundh-411007. Tel: 25881302/3/4.

APPA BALWANT CHOWK - M/s V. V. Medhi, 153, Budhwar Peth, Near Jogeshwari Temple, Above Shri Samartha Agency, Pune-2. Ph.No. 64005767/ 24492149/ 30227516.

BIBVEWADI - Ad Services, Amol Nalawade, Sr. No.659/28, Rajiv Gandhi Nagar, Upper Last Bus Stop, Bibwewadi, Pune-17. Mobile 9420729914, 9021851460.

Akash Advtg, C. S. Sawar, 645/1, Shop No.4, Rasakar Campus, B. Sudhanva Jadhav, Greetwel, 1250 Deccan Gymkhana, F. C. Road, Pune-4. Ph.No. 25531409, 66014132.

DEHU ROAD - Mundakal Enterprises, Mr. Roji Samuel Raju, 6 Unique Housing Society, Near Telephone Exchange Dehu Road, Pune-1. M. 9422519264.

FC ROAD - Dhandhanian Agencies, Mr. Ravi Dhandhanian, 1st Floor, Srinath Plaza, Dnyaneshwar Paduka Chowk, F. C. Road, Pune-5. Ph.No. 25521699/ 25537933.

Konark Media Solution Pvt Ltd., Flat No.6, First Floor, Prabha Tara Apt., Behind Hotel Vaishali, F.C. Road, Shivajinagar, Pune-4. Ph. No.32606012, Telefax: 2553 7013, Mobile: 9823142410.

Meera Publicity, 1st floor, 10, Oswal Park, Opp. Rachana Lodge, behind Safar Hotel, nr S.T.Stand, Shivajinagar, Pune-05. Ph. 9421017457.

FATIMANAGAR - Arora Enterprises, Rajesh Arora, Office No. 63, Building I, Phase-III, Parmarnagar, Wanowrie, Pune 411013. Tel/fax: 020-26860834.

GURUWAR PETH T.V.S. Enterprises, 460, Guruwar Peth, Sant Ganganath Maharaj Road, Kachi Lane, Pune-411042. Ph. 020-24456297, Mob. 8975110325, 9421815428.

GHORPADI - Kanya International, A-18 Suchandra Corner, B.T. Kawade Road, Ghorpadi, Pune 411001. Ph. 9422086762, 9921177816

GULTEKDI - Xebec Communications Pvt Ltd., Santosh Heights, J. N. Marg, Gultekadi, S. No. 20, Pune-411037. Tel: 26446856, 9766509029.

HADAPSAR- Plus Media, Flat No. 22, Tulasi Complex, Opp. Raviddhan, Near Kalyan Bank, Gadhil, Hadapsar, Pune-28. M. 9762547254.

Pooja Enterprises, F-96, Mantri Market, Hadapsar, Pune. Ph. No. 26820384, 26820839 Mobile: 9890635425.

J. M. ROAD - Fair & Fast Advertising, 1170/05, Kartik Chambers, Middle of High School Corner, Near Bhosale Bhuyari Marg, Pune-411005. Ph. No. 25511054, 25512719. M: 9881987777/ 9422502650.

KARVE RD - Jaya Advertising Pvt Ltd, 612/3 Anupam Darshan, Karve Rd, Kothrud, Pune. **Manas Enterprises,** Sanjay Jagannath Hagawant, 34/3, Swaroon Chhaya Apt, Lane No 2, Happy Colony, Karve Rd, Pune. Ph. No. 64004637, 9767428509.

Virgo Advertising & Media Publication, Vivek W. Lawand, Shop-5, Plot-24, Kakade Complex, Nr Bhairavnath Temple, Karve Nagar, Pune-52.

KOTHRUD - Minat Advertising, 164/12 Shinde Building, Shastri Nagar, Kothrud, Pune. Ph. No. 9960111193/ 9822110193/ 66020354.

Sneha Communications, Plot 39, Flat No.7, Swapan Apartments, Right Bhusari Colony, Paud Road, Kothrud. Ph. No. 25282791/ 9422031002.

Pradnya Communications, Rohini Dnyaneshwar Mohol, 83/165, Shastri nagar, Near Sainath Mandir, Kothrud, Pune. M. 9422015746.

Shubhangi Ads., Plot No.30, Madhavbaug Co-Op. Soc., Shivtirth nagar, Paud Road, Kothrud, Pune-411038 M. 9822173930, 9850965214

KOREGAON PARK - Taurus Advertising Agency, Mr. Pt. J. Pillai, 398/A/1, Goldfield Park, South Main Road, Pune, Tel. 9860577086.

Prime Ad World, Mrs. Rani Wilfred, A/10/L, Meera Nagar Society, Koregaon Park, Pune-1.

Palnet Publicity, Flat No. 2, Ground floor, Aishwarya Soc., Wadgaon Sheri, Pune. Ph. No. 8149097475.

KONDHWA - Mak Ads, Khan Mohammaddin Ayazuddin, 76/4, kausar Baugh Co-op, Hsg. Soc., Khondhwa Khurd, Pune-48. Tel: 9850551497.

Khushi Consultant, Bashir Ismail Parker, Off No. 14, C2, Brahma Estate, Ground Floor, Nibm Chowk, Kondhwa Road, Ph. 40055020.

KHADKI - Yash Publicity, Harish B. Sharma, 264/1, Old Khadki Bajar, Shobhargoha Khadki, Pune-3. M. 9822220090, 9595010552.

LOKMANYA NAGAR - Akshay Design, Mr. Akshay Kulkarni, 28/401, Samarth Hsg. Soc., Lokmanya Nagar, Navi peth, Pune-30. Tel: 9766594567.

MARKET YARD - Purandar Publicity Pvt Ltd., RaviRaj Kru. Unit No. 201, 4th floor, Gangadharm- Kondhwa Rd., Pune-37. Tel: 24260980, 24265996.

Tanishka Ads, 15/117, Maharshinagar, Near Durgamata Temple, Pune-411 037.

MUKUNDNAGAR - Naval Publicity, Vega Centre, 'D' Wing, 5th floor, Shankarsheth Road, Swargate, Pune. 9423566508.

MUNDHAWA - Sahyadri Ads. & Services, Shop No. 03, S.No.32, Kalyani Residency, Sriram Colony, Mundhawa- Manjari Road, Keshav Nagar, Mundhawa, Pune-36. M. 9881210378

NARAYAN PETH - Ozone Advtg, Sandip Kulkarni, 391, Vinya Apt, Opp Phadke Prakashan, Narayan Peth, Pune-30.

Rajan Media, Santosh Tukaram Dhumal, 436/A, Narayan Peth, Near Patrya Maruti, Pune. Ph. No. 5394262.

Orange Advtg, Ashwin Karthalkar, Off No 03, Dhruva Complex, Nr Bhide Bridge, Kelkar Rd, Narayan Peth, Pune. Ph. No. 020-25659133, 9822522130.

NAVI PETH - Vijaydeep Services, Deepali Vijay Sonawane, 315, Navi Peth, Gururaj Apt., Shop No-C, Ground Floor, Near Vitthal Mandir, Pune-30.

NIGDI - Dinesh Advertising, Mr. Dinesh, 3/6 LIC Colony, Sector 25, Sindhunagar, Pradhikaran. Ph. No. 27657582.

PAUD PHATA - Pari Advertising, Mr. Sunil Kalsekar, 13-14 Gopal Park, Karanjkar Road, Opp. Dindayal School, Paud Phata, Pune-38. Ph.No. 25469492/ 9422512640.

PAUD ROAD - Bliss Creations, Commerce Centre, Opp. Krishna Hospital, Paud Road, Pune-38. Ph. 8446983009, 9822078731.

Mihir Ads, Office No.2, Commerce Avenue, Mahaganesh colony, Near P. N. Gadgil Showroom, Paud Rd, Kothrud, Pune-38. Ph. 25411192/ 25411475.

Akshay Suidha, Mrs. Shruti Ghatpande, S.no. 47, Plot No.3, Swayamsiddha Society, Paud Road, Kothrud, Near More Vidyalay Bus Stop, Pune-38. Ph.: 9823184433.

Shree Publicity, C-7, New Friend's Society, Opp.Vanaz, Paud Rd, Pune-38. Tel. 25423600.

PIMPRI - Venus Enterprises, Mr. Nambiar, Shop No. 14 Shreeji Complex, Nehrunagar,Pimpri, Pune-18. Ph.No.2 7423113, 27420498.

Aakar Advertising, Mr. V. D. Gandhe, Umed Bhavan, Canara Bank Bldg., Pimpri Stn Rd, Pune-18. Ph.No. 27421840, 27421874.

Aniket Vision, At Post Wadon (Kaspate Vasti), Pimpri-Chinchwad, Hinjawadi, Pune-57.

PRABHAT ROAD - Saransh Adds, Purushottam Aravind Lele, Chinar Heights Prabhat Road, Lane No 5, Above Shubham Medical, Opp. Lijjat Papad office, Pune-4. Tel: 25442624/ 25442649.

PUNE-SATARA ROAD - Chain Consultants Pvt. Ltd., Mezzanine Floor, Shri Shankaranand, Pune Satara Road, Pune-9, Ph.24221925.

RAVIWAR PETH - SP Publicity & Design, Shakir Shaikh, 1047, Raviwar Peth, Opp Dilliwalla Sweet Mart, Pune.

RASTA PETH - Sharad Press Service, Mr. Sharad Nawle, 444-b Rasta Peth, Deenbandhu Building, Pt. Jawaharlal Nehru Marg, Pune-11. Ph.No. 9822031027/ 9822504630.

SADASHIV PETH - Dolphin Advertising, Rahi Chambers, 20, Sadashiv Peth, Pune-411 030. Ph. No 24333772/ 9822214872.

Shpra Associates Depot, Prashant T Kadam, 567 Sadashiv Peth, Pioneer House. Laxmi Rd. Pune, Tel: 24465335/ 24452500.

Surekha Advertising Service, Sachin S Patil, 1264, Om Apt, Lane No 6, Shubhg Nagar, Nr. Bajirao Rd, Opp Wadia, Pune. Ph. No. 24484106, 9823477223.

Pallavi Ads, Sachin Pandurang Raskar, 1437, Nandan Apartments, Nr. Khajina Vilhir Chowk, Opp. S. P. College, Sadashiv Peth, Pune. Phone: 9604351010.

Revell Ads, B-204, Akrutti Sankul, 5th floor, Vijaynagar Colony, Tilak Road, behind Sony Showroom, Sadashiv peth, Pune-30. Ph. 24333121/2.

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF INDOTECH INDUSTRIAL SOLUTIONS PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	Indotech Industrial Solutions Private Limited.
2. Date of incorporation of corporate debtor	19-06-2006
3. Authority under which corporate debtor is incorporated / registered	Registrar Of Companies – Pune
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72900PN2006PC128617
5. Address of the registered office and principal office (if any) of corporate debtor	S.No. 129, Off.No.1 & 2, 1st Floor, Anirup Plaza, Mumbai-Bangalore Highway, Nr.Flyover Bridge, Wazej Pune. 411058
6. Insolvency commencement date in respect of corporate debtor (NCLT order Received on 28-07-2023)	27/06/2023
7. Estimated date of closure of insolvency resolution process	24-12-2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr Uday Shreeram Sakrikar IBB/I/PA-001/IP-P01230/2018-2019/11927
9. Address and e-mail of the interim resolution professional, as registered with the Board	303 Rahul Vihar A, Lane Nos 8, Daharukar Colony Kothrud, Pune 411038 Email: pudaysakrikar@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	303 Rahul Vihar A, Lane Nos 8, Daharukar Colony Kothrud, Pune 411038 Email: iprindotech@gmail.com
11. Last date for submission of claims	11.08.2023 (within 14 days from receipt of order)
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the classes:- Nil
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Not Applicable 2. Not Applicable 3. Not Applicable
14. (a) Relevant Forms and (b) Details of Authorized Representatives are available at:	Web link: https://ibb.gov.in/download... Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Indotech Industrial Solutions Private Limited on 27.06.2023.

The creditors of Indotech Industrial Solutions Private Limited, are hereby called upon to submit their claims with proof on or before 11.08.2023 to the interim resolution professional at the address mentioned against entry No.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. **Submission of false or misleading proofs of claim shall attract penalties.**

Mr Uday Shreeram Sakrikar
IBBI/I/PA-001/IP-P01230/2018-2019/11927
AFA 2A/1/11927/02/271023/104879
AFA Valid till: 27-10-2023

Date : 30.07.2023
Place : Pune

TATA CAPITAL HOUSING FINANCE LTD.
Regd. Office: 11th Floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai – 400013.
CIN No. U67190MH2008PLC187552.
Contact No. (022) 61827414, (022) 61827375

POSSESSION NOTICE
(As per Appendix IV read with rule 81(1) of the Security Interest Enforcement Rules, 2002)

Whereas, the undersigned being the Authorized Officer of the TATA Capital Housing Finance Limited., under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(2) read with rule 9 of the Security Interest (Enforcement) Rules, 2002, issued a demand notice as mentioned below, calling upon the borrowers to repay the amount mentioned in the notice within 60 days from the date of the said notice. The borrower, having failed to repay the amount, notice is hereby given to the borrower, in particular and the public, in general, that the Tehsildar has taken physical possession of the property described herein as per District Magistrate Pune orders in exercise of powers on him of the said act and handed over to the undersigned Authorized officer. The borrower's attention is invited to provisions of sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

The borrower, in particular, and the public in general, are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the TATA Capital Housing Finance Limited, for an amount referred to below along with interest thereon and penal interest, charges, costs etc.

Loan Account No.	Name of Obligor(s)/ Legal Heir(s)/Legal Representative(s)	Amount as per Demand Notice	Date of Physical Possession / Order Dated
TCHHF0639 0001000742	MRS. BHIMABAI BABURAV JADHAV & MR. BABURAO MAHADU JADHAV	As on 22-01-2022 an amount of Rs. 1018573/- (Rupees Ten Lakh Eighteen Thousand Five Hundred Seventy Three Only)	Date of Physical Possession 28.07.2023 Order Dated 13.09.2022
TCHHL0278 0001000744 80	MR. ISAK YAKUB SHAIKH & MRS. NOORJANI ISAK SHAIKH	As on 31.05.2021 an amount of Rs. 24,00,720/- (Rupees Twenty Four Lakh Seven Hundred Twenty Only)	Date of Physical Possession 28.07.2023 Order Dated 07.12.2021

Description of Secured Assets/Immovable Properties : - Schedule –A
All that piece and parcel of the Flat bearing No. B-306 in Floor No. 3RD, admeasuring area 573 Sq. Ft. i.e. 53.25 Sq. Mtrs. Carpet + Terrace 80 Sq. Ft. i.e. 7.43 Sq. Mtrs. Having its salable built up admeasuring area 850 Sq. Ft. i.e. 79.00 Sq. Mtr. Situated at S. No. 1148/2+3/ Plot No. 19 / Sub Plot No. 1, an area admeasuring 2449.44 Sq. Mts. At revenue village Shirur, Dist. Pune within the limits of Grampanchayat Shirur and Zilla Parishad Pune, Taluka Panchayat Samitee Shirur and Registration Sub District Shirur.

Description of Secured Assets/Immovable Properties : - Schedule –A
All that piece and parcel of the said land admeasuring 687.56 Sq. Ft. i.e. 63.90 Sq. Mtrs. Along with construction of "N. P. Row House No. 5" consisting of on Ground Floor admeasuring 200.24 Sq. Ft. i.e. 18.61 Sq. Mtrs. + First Floor admeasuring 340.44 Sq. Ft. i.e. 31.64 Sq. Mtrs. + beyond row house open space admeasuring 122.08 Sq. Ft. i.e. 11.34 + behind row house open space admeasuring 59.07 Sq. Fts. i.e. 5.49 Sq. Mtrs. And car parking admeasuring 197.90 Sq. Fts. i.e. 18.40 Sq. Mtrs., constructed on land in the scheme of N. P. Row House land bearing Plot No. 5 admeasuring 192 Sq. Mtrs., Plot No. 6 admeasuring 192 Sq. Mtrs. And Plot No. 7 admeasuring 192 Sq. Mtrs. Out of Gat No. 30, situated at Shirur, Tal. Shirur, Dist. Pune.

Date: - 30.07.2023
Place: - Pune

Sd/-
Authorized Officer
For Tata Capital Housing Finance Limited

AAVAS FINANCIERS LIMITED
(Formerly known as AU HOUSING FINANCE LIMITED) (CIN:L65922RJ2011PLC034297)
Regd. & Corp. Office: 201-202, 2nd Floor, South End Square, Mansarovar Industrial Area, Jaipur. 302020

POSSESSION NOTICE

Whereas, The undersigned being the Authorised Officer of AAVAS FINANCIERS LIMITED (Formerly known as 'AU HOUSING FINANCE LIMITED') under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred upon me under section 13(12) read with Rule 9 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice calling upon the borrowers mentioned herein below to repay the amount mentioned in the respective notice within 60 days from the date of receipt of the said notice. The borrowers having failed to repay the amount, undersigned has taken possession of the properties described herein below in exercise of powers conferred on me under Section 13(4) of the said Act read with Rule 9 of the said rules on the dates mentioned as below.

The borrower and Guarantor in particular and the public in general is hereby cautioned not to deal with the properties and any dealings with the property will be subject to the charge of the AAVAS FINANCIERS LIMITED (Formerly known as 'AU HOUSING FINANCE LIMITED') for an amount mentioned as below and further interest thereon.

Name of the Borrower	Date & Amount of Demand Notice	Description of Property	Date & Type of Possession
BALAJI KASHINATH SURAYWANSHI, Mrs. JAYASHRI SURAYWANSHI (A/c No.) LNHAD03721-220194849	4 Jan 23 ₹ 1936766/- 4 Jan 23	PLOT NO 08, NEW S NO 66, HISSA NO 6/15 (OLD S NO 118), SITUATED AT KATRAL, HAVELI, PUNE, MAHARASHTRA Admeasuring 600 Sq. Ft.	Physical Possession Taken on 28 Jul 23

Place : Jaipur Date: 30-07-2023
Authorised Officer Aavas Financiers Limited

HDFC BANK LIMITED
CIN : L65920MH1994PLC080618 | Website: www.hdfcbank.com

POSSESSION NOTICE Whereas the undersigned being the Authorised Officer of HDFC Bank Limited (erstwhile HDFC Limited having amalgamated with HDFC Bank Limited) by virtue of a Scheme of Amalgamation approved by Hon'ble NCLT-Mumbai vide order dated 17th March 2023 (HDFC). Whereas the Authorised Officer/s of Housing Development Finance Corporation Limited, under Securitisation And Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notices under Section 13 (2) of the said Act, calling upon the following borrower(s) / Legal Heir(s) and Legal Representative(s) to pay the amounts mentioned against their respective names together with interest thereon at the applicable rates as mentioned in the said notices, within 60 days from the date of the said Notice/s, incidental expenses, costs, charges etc till the date of payment and / or realization.

Sr. No.	Name of Borrower (s) Legal Heir(s) and Legal Representative(s)	Outstanding Dues	Date of Demand Notice	Date of Possession	Description of Immovable Property (ies) / Secured Asset (s)
1.	Mr. Kabade Sachin and Ms. Kabade Minal Sachin	Rs. 22,55,563/- as on 31st January 2023*	16th March 2023	25th July 2023 (Symbolic)**	Flat No.404, 4th Floor, "Astoria Royal", Building "C", S.No.62/3/4, 62/5/B, 62/6/B, 62/7/1, 62/8, 63/6, 63/6/1 (part), 63/10/A, 63/10/B, 63/11, 63/12, 63/13, 63/14A, 63/14B, 63/14B/1, 63/15/A, 63/15/B, 63/3, 63/4, 63/4/1 (part), 63/2/3, 63/2/4 (Part), 63/2/5, 63/5/2, 63/5/1, 56/2 (parts), 56/3/A, 56/4, 56/1/B, 56/3/B, 56/1/A. Ambegaon Budruk, Pune.
2.	Ms. Hendre Asmita Hanamant and Ms. Hendre Hanamant Popat	Rs. 22,28,887/- as on 31st January 2023*	16th March 2023	25th July 2023 (Symbolic)**	Flat No.2, 1st Floor, "Vrundavan", Building No. A-3, S.No.51/2/1, Sinhgad Road, Dhayari, Pune.
3.	Mr. Parti Sunil Vishwanath and Ms. Parti Mamta Sunil	Rs. 71,47,389/- as on 31st January 2023*	16th March 2023	26th July 2023 (Symbolic)**	Flat No.702, 7th Floor, "Marvel Ganga Sangria", Wing A, S.No.21 & 22 (parts), Plot No.A, Off NIBM Mahamadwadi, Pune.
4.	Ms. Shaikh Nagma Riyaz (Co-Borrower) As Well As Wife of Mr. Shaikh Riyaz Maqbool (Borrower) [Since Deceased] And Other Known and Unknown Legal Heir(S), Legal Representative(S), Successors And Assigns of Mr. Shaikh Riyaz Maqbool [Since Deceased]	Rs. 36,03,893/- as on 31st January 2023*	16th March 2023	26th July 2023 (Symbolic)**	Flat No.203, 2nd Floor, "Nirman Asmant", Wing A, S.No. 19/1A/1A/1 & 19/1/2, village Kondhwa Budruk, Pune.
5.	Mr. Chaudhary Nizamudin Hakubhai	Rs. 29,87,069/- as on 31st January 2023*	16th March 2023	26th July 2023 (Symbolic)**	Flat No.21, 6th Floor, "Alfa Comforts", Building B, S.No.46, Hissa No.10 & Hissa No. 41/10, Mitha Nagar, Kondhwa Khurd, Pune.
6.	Mr. Pradhan Nilesh Vinayak and Ms. Pradhan Nandini Vinayak	Rs. 21,98,601/- as on 31st January 2023*	16th March 2023	26th July 2023 (Symbolic)**	Flat No.202, 2nd Floor, "Vrundavan Park", S.No.92, Sanket Park II, Hissa No. 1+2+3+4/2/1, village Mahamadwadi, Pune.
7.	Ms. Mujawar Suha Ikabal (Co-Borrower) As Well As Wife of Mr. Mujawar Munaf Ibrahim (Borrower)[Since Deceased] and Other Known and Unknown Legal Heir(S), Legal Representative(S), Successors And Assigns of Mr. Mujawar Munaf Ibrahim [Since Deceased]	Rs. 17,15,188/- as on 31st January 2023*	16th March 2023	26th July 2023 (Symbolic)**	Flat No.735, 7th Floor, Building "A" "Xrbia Marketyard", S.No.47/1A/2A/3A/4A/5A/6A/1, 47/1A/2A/3A/4A/5A/6A/2, 47/1A/2A/3A/4A/5A/6A/3 and 47/1A/2A/3A/4A/5A/6A/4 & other. Near Kumar Priithvi, Kondhwa, Khurd, Pune.
8.	Ms. Adhikari Shweta (Co-Borrower) As Well As Wife of Mr. Brown Russel Dasmond (Borrower) [Since Deceased] And Other Known and Unknown Legal Heir(S), Legal Representative(S), Successors and Assigns of Mr. Brown Russel Dasmond [Since Deceased]	Rs. 21,26,986/- as on 31st January 2023*	16th March 2023	27th July 2023 (Symbolic)**	Flat No.602, 6th Floor, "Xrbia Abode", Building B-1, Gat No.240, village Jambul, District Pune.
9.	Mr. Pakhare Vasanti Pandurang and Ms. Pakhare Vidhya Vasant	Rs. 16,73,491/- as on 31st January 2023*	16th March 2023	27th July 2023 (Symbolic)**	Flat No. B-103, 1st Floor, "Sai Regency", Satyakamal Colony, New S.No.61, Plot No.81, 83, CTS No.1687 and 1686, Talegaon Dabhade, Pune.
10.	Mr. Shaikh Wasim Mohammad Akbar and Ms. Shaikh Shaheda Mohammad Akbar	Rs. 39,05,465/- as on 30th November 2022*	6th February 2023	27th July 2023 (Symbolic)**	Flat No. 104, 1st Floor, "Siddhi Villa", Pense Colony, S. o.41/1B/1A/1A/1A/4/1 and S.No.41/1A/1A/1A, village Kivale, Pune.
11.	Mr. Matkar Santosh Dhondiram and Ms. Matkar Vasanti	Rs. 8,96,978/- as on 30th November 2022*	6th February 2023	27th July 2023 (Symbolic)**	Flat No.202, 2nd Floor "Mahalaxmi Residency Apartment", Wing A, Sector 29, Plot No.69 to 79, village Ravet Pradhikaran, Pune.
12.	Mr. Chakankar Prathmesh and Ms. Jagtap Komal Sunil	Rs. 29,35,141/- as on 31st January 2023*	16th March 2023	28th July 2023 (Symbolic)**	Flat No.702, 7th Floor, "Guru Vihar", Gat No.234, Plot No.1, Prabhuram Nagar, Fulmala Road, Wagholi (Awhalwadi), Pune.
13.	Mr. Rao A. Vinay Kumar and Ms. Tuppapur Pooja	Rs. 21,80,345/- as on 31st January 2023*	16th March 2023	28th July 2023 (Symbolic)**	Flat No.105, 1st Floor, "Pruthvi Ekdant Homes", Wing A, Gat No.7, Near Ganesh Mandir, Wagholi Kesanand Road, village Kesanand, Taluka Haveli, District Pune.
14.	Mr. Umale Kishor Ananda and Ms. Magar Sandhya Narayan	Rs. 18,56,177/- as on 30th November 2022*	6th February 2023	28th July 2023 (Symbolic)**	Flat No.601, 6th Floor, "Solacia", Building No. D-4 (E2), Gat No.1185 (A), Plot No.6, 7A, 7B, 8, 9A, village Wagholi (Awhalwadi), Pune.

*with further interest as applicable, incidental expenses, costs, charges etc incurred till the date of payment and / or realization.
However, since the borrower/s / Legal Heir(s) and Legal Representative(s) mentioned hereinabove have failed to repay the amounts due, notice is hereby given to the borrower/s / Legal Heir(s) and Legal Representative(s) mentioned hereinabove in particular and to the public in general that the Authorised Officer/s of HDFC Bank Limited have taken ** possession of the immovable property (ies) / secured asset(s) described herein above in exercise of powers conferred on him/them under Section 13(4) of the said Act read with Rule 8 of the said Rules on the dates mentioned above.
The borrower(s) / Legal Heir(s) and Legal Representative(s) mentioned hereinabove in particular and the public in general are hereby cautioned not to deal with the aforesaid Immovable Property (ies) / Secured Asset(s) and any dealings with the said Immovable Property (ies) / Secured Asset(s) will be subject to the mortgage of HDFC Bank Ltd. Borrower(s) / Legal Heir(s) / Legal Representative(s) attention is/are invited to the provisions of sub-section (8) of section 13 of the Act, in respect of time available to redeem the secured assets.
Copy of the Panchnama drawn and inventory made (if applicable) are available with the undersigned, and the said Borrower(s) / Legal Heir(s) / Legal Representative(s) is / are requested to collect the respective copy from the undersigned on any working day during normal office hours.
Place : Pune Date : 30th July 2023.
Branch Office: HDFC Bank Limited, Office No. 601 to 608, Sixth Floor, Godrej Eternia C, Wing B, Wakdewadi, Shivajinagar, Pune 411005. Sd/-
Regd. Office: HDFC Bank Limited, HDFC Bank House, Senapati Bapat Marg, Lower Parel (West), Mumbai - 400013. Authorised Officer

EXPRESS Careers

Every Monday & Thursday in The Indian EXPRESS & LOKSATTA

For Advtg. details contact: 67241000

POONAWALLA HOUSING FINANCE LIMITED
(FORMERLY KNOWN AS MAGMA HOUSING FINANCE LTD)
Registered Office: 602, 6th FLOOR, ZERO ONE IT PARK, SR. No. 79/1, GHORPADI, MUNDHWA ROAD, PUNE – 411036 Branch Off: Colhapur, Omkar Plaza, 1st Floor, F4 , Rajaram Road, Bagal Chowk, Kolhapur, Maharashtra-416001

E-AUCTION - SALE NOTICE

Sale of secured immovable asset under SARFAESI Act

Notice is hereby given to the public in general and to the Borrowers/Co-Borrowers/Guarantors in particular, that under mentioned properties mortgaged to Magma Housing Finance Ltd has now been renamed as Poonawalla Housing Finance Ltd (PHFL) vide Certificate of Incorporation, the possession of which had been taken by PHFL's Authorised Officer under Sec 13(4)(14) of SARFAESI Act will be sold through e-auction as per terms mentioned below for recovery of PHFL's outstanding dues with applicable interest, charges, and costs etc. The property described below will be sold on "AS IS, WHERE IS, WHATEVER THERE IS AND WITHOUT RECOURSE BASIS" under Rule 8 & 9 of Security Interest (Enforcement) Rules. For detailed T&Cs of sale, please refer to link provided in PHFL's Secured Creditor's website i.e. www.poonawallahousing.com

Sl. No.	Proposal No. Customer Name (A)	Demand Notice Date and Outstanding Amount (B)	Nature of Possession (C)	Description of Property (D)	Reserve Price (E)	EMD (10% of RP) (F)	EMD Submission date (G)	Incremental Bid (H)	Property Inspection Date & Time (I)	Date and time of Auction (J)	Known encumbrances/ Court cases if any (K)
1	Loan No. HF/0124/H/20/100073 Sanket Tanaji Powar (Borrower), Rani Tanaji Powar (Co Borrower) Tanaji Shankarao Powar (Co Borrower)	Notice date: 25/08/2022 Rs. 1064283.16 (Rupees Ten Lacs Sixty Four Thousand Two Hundred Eighty Three and Sixteen Paises Only) payable as on 25/08/2022 along with interest @ 15.00% p.a. till the realization.	Physical	All The Piece And Parcel Of Mortgaged Property Of Shop No.07 Admeasuring 27.87sq.Mts I.E. 300sqft Which Is Given Gram Panchayat Mikat No.4684 Situated On First Floor in Konark Complex Constructed On Plot No.02 In Gat No.1072, Lying Within Limit Of Grampanchayat Kasaba Kodoli, Taluka Panhala, District.Kolhapur.	Rs. 22,83,750/- (Rupees Twenty Two Lakh Eighty Three Thousand Seven Hundred Fifty Only)	Rs. 2,28,375/- (Rupees Two Lakh Twenty Eight Thousand Three Hundred Seventy Five Only)	30/08/2023 Before 5 PM	10,000/-	24/08/2023 (11AM – 4PM)	31/08-2023 (11 AM- 2PM)	NIL
2	Loan No. HF/0124/H/20/100156 Sanket Tanaji Powar (Borrower), Rani Tanaji Powar (Co Borrower) Tanaji Shankarao Powar (Co Borrower)	Notice date: 25/08/2022 Rs. 1107120.09 (Rupees Eleven Lacs Seven Thousand One Hundred Twenty and Nine Paises Only) payable as on 25/08/2022 along with interest @ 15.00% p.a. till the realization.	Physical	All The Piece And Parcel Of Mortgaged Property Of Plot No.02 Thereon Constructed Konark Complex Out Of That Shop No.01 Admeasuring 27.87 Sq.Mts I.E. 300 Sqft In Gat No.1072							

AUNDH- Cuyog Enterprises, S/o Sandeep Book Stall, Swajas Complex, Parihar Chowk, Aundhgaon, Pune-7. Mob. 9422011181.

Chordia Communications, Arshad Ajit Chordia. 17/18, Aundh Gaon, opp. lane of Cosmos Bank, Aundh, Pune-7. Tel: 25886118, 9960111123.

Shradha Ads, Mrs. Ujwala Kotbagi, 'A' wing, Vastu-sunder, Near Kumar Classic, Pune-7. Tel. 9371055799.

San Ads, Anurag, Plot No. 10, near Kobe Silzler Cave, Aundh-411007. Tel: 25881302/3/4.

APPA BALWANT CHOWK - M/s V. V. Medhi, 153, Budhwar Peth, Near Jogeshwari Temple, Above Shri Samartha Agency, Pune-2. Ph.No. 64005767/ 24492149/ 30227516.

BIBVEWADI - Ad Services, Amol Nalawade, Sr. No.659/28, Rajiv Gandhi Nagar, Upper Last Bus Stop, Bibwewadi, Pune-17. Mobile 9420729914, 9021851460.

Akash Advtg, C. S. Sawar, 645/1, Shop No.4, Rasakar Campus, B. Sudhanva Jadhav, Greetwel, 1250 Deccan Gymkhana, F. C. Road, Pune-4. Ph.No. 25531409, 66014132.

DEHU ROAD - Mundakal Enterprises, Mr. Roji Samuel Raju, 6 Unique Housing Society, Near Telephone Exchange Dehu Road, Pune-1. M. 9422519264.

FC ROAD - Dhandhanian Agencies, Mr. Ravi Dhandhanian, 1st Floor, Srinath Plaza, Dnyaneshwar Paduka Chowk, F. C. Road, Pune-5. Ph.No. 25521699/ 25537933.

Konark Media Solution Pvt Ltd., Flat No.6, First Floor, Prabha Tara Apt., Behind Hotel Vaishali, F.C. Road, Shivajinagar, Pune-4. Ph. No.32606012, Telefax: 2553 7013, Mobile: 9823142410.

Meera Publicity, 1st floor, 10, Oswal Park, Opp. Rachana Lodge, behind Safar Hotel, nr S.T.Stand, Shivajinagar, Pune-05. Ph. 9421017457.

FATIMANAGAR - Arora Enterprises, Rajesh Arora, Office No. 63, Building I, Phase-III, Parmarnagar, Wanowrie, Pune 411013. Tel/fax: 020-26860834.

GURURWAR PETH T.V.S. Enterprises, 460, Gururwar Peth, Sant Ganganath Maharaj Road, Kachi Lane, Pune-411042. Ph. 020-24456297, Mob. 8975110325, 9421815428.

GHORPADI - Kanya International, A-18 Suchandra Corner, B.T. Kawade Road, Ghorpadi, Pune 411001. Ph. 9422086762, 9921177816

GULTEKDI - Xeluc Communications Pvt Ltd., Santosh Heights, J. N. Marg, Gultekadi, S. No. 20, Pune-411037. Tel: 26446856, 9766509029.

HADAPSAR- Plus Media, Flat No. 22, Tulasi Complex, Opp. Raviddarshan, Near Kalyan Bank, Gadhil, Hadapsar, Pune-28. M. 9762547254.

Pooja Enterprises, F-96, Mantri Market, Hadapsar, Pune. Ph. No. 26820384, 26820839 Mobile: 9890635425.

J. M. ROAD - Fair & Fast Advertising, 1170/05, Kartik Chambers, Middle of High School Corner, Near Bhosale Bhuyari Marg, Pune-411005. Ph. No. 25511054, 25512719. M: 9881987777/ 9422502650.

KARVE RD Jaya Advertising Pvt Ltd, 612/3 Anupam Darshan, Karve Rd, Kothrud, Pune. **Manas Enterprises,** Sanjay Jagannath Hagawant, 34/3, Swaroon Chhaya Apt, Lane No 2, Happy Colony, Karve Rd, Pune. Ph. No. 64004637, 9767428509.

Virgo Advertising & Media Publication, Vivek W. Lawand, Shop-5, Plot-24, Kakade Complex, Nr Bhairavnath Temple, Karve Nagar, Pune-52.

KOTHRUD - Minat Advertising, 164/12 Shinde Building, Shastri Nagar, Kothrud, Pune. Ph. No. 9960111193/ 9822110193/ 66020354.

Sneha Communications, Plot 39, Flat No.7, Swapan Apartments, Right Bhusari Colony, Paud Road, Kothrud. Ph. No. 25282791/ 9422031002.

Pradnya Communications, Rohini Dnyaneshwar Mohol, 83/165, Shastri nagar, Near Sainath Mandir, Kothrud, Pune. M. 9422015746.

Shubhangi Ads., Plot No.30, Madhavbaug Co-Op. Soc., Shivtirth nagar, Paud Road, Kothrud, Pune-411038 M. 9822173930, 9850965214

KOREGAON PARK - Taurus Advertising Agency, Mr. Pt. J. Pillai, 398/a/1, Goldfield Park, South Main Road, Pune, Tel. 9860577086.

Prime Ad World, Mrs. Rani Wilfred, A/10/L, Meera Nagar Society, Koregaon Park, Pune-1.

Palnet Publicity, Flat No. 2, Ground floor, Aishwarya Soc., Wadgaon Sheri, Pune. Ph. No. 8149097475.

KONDHWA - Mak Ads, Khan Mohammaddin Ayazuddin, 76/4, kausar Baugh Co-op, Hsg. Soc., Khondhwa Khurd, Pune-48. Tel: 9850551497.

Khushi Consultant, Bashir Ismail Parker, Off No. 14, C2, Brahma Estate, Ground Floor, Nibm Chowk, Kondhwa Road, Ph. 40055020.

KHADKI - Yash Publicity, Harish B. Sharma, 264/1, Old Khadki Bajar, Shobhargoha Khadki, Pune-3. M. 9822220090, 9595010552.

LOKMANYA NAGAR - Akshay Design, Mr. Akshay Kulkarni, 28/401, Samarth Hsg. Soc., Lokmanya Nagar, Navi peth, Pune-30. Tel: 9766594567.

MARKET YARD - Purandar Publicity Pvt Ltd., RaviRaj Kru. Unit No. 201, 4th floor, Gangadharm- Kondhwa Rd., Pune-37. Tel: 24260980, 24265996.

Tanishka Ads, 15/117, Maharshinagar, Near Durgamata Temple, Pune-411 037.

MUKUNDNAGAR - Naval Publicity, Vega Centre, 'D' Wing, 5th floor, Shankarsheth Road, Swargate, Pune. 9423566508.

MUNDHAWA - Sahyadri Ads. & Services, Shop No. 03, S.No.32, Kalyani Residency, Sriram Colony, Mundhawa- Manjari Road, Keshav Nagar, Mundhawa, Pune-36. M. 9881210378

NARAYAN PETH - Ozone Advtg, Sandip Kulkarni, 391, Vinya Apt, Opp Phadke Prakashan, Narayan Peth, Pune-30.

Rajan Media, Santosh Tukaram Dhumal, 436/A, Narayan Peth, Near Patrya Maruti, Pune. Ph. No. 5394262.

Orange Advtg, Ashwin Karthalkar, Off No 03, Dhruva Complex, Nr Bhide Bridge, Kelkar Rd, Narayan Peth, Pune. Ph. No. 020-25659133, 9822522130.

NAVI PETH - Vijaydeep Services, Deepali Vijay Sonawane, 315, Navi Peth, Gururaj Apt., Shop No-C, Ground Floor, Near Vitthal Mandir, Pune-30.

NIGDI - Dinesh Advertising, Mr. Dinesh, 3/6 LIC Colony, Sector 25, Sindhunagar, Pradhikaran. Ph. No. 27657582.

PAUD PHATA - Pari Advertising, Mr. Sunil Kalsekar, 13-14 Gopal Park, Karanjkar Road, Opp. Dindayal School, Paud Phata, Pune-38. Ph.No. 25469492/ 9422512640.

PAUD ROAD - Bliss Creations, Commerce Centre, Opp. Krishna Hospital, Paud Road, Pune-38. Ph. 8446983009, 9822078731.

Mihir Ads, Office No.2, Commerce Avenue, Mahaganesh colony, Near P. N. Gadgil Showroom, Paud Rd, Kothrud, Pune-38. Ph. 25411192/ 25411475.

Akshay Suidha, Mrs. Shruti Ghatpande, S.no. 47, Plot No.3, Swayamsiddha Society, Paud Road, Kothrud, Near More Vidyalay Bus Stop, Pune-38. Ph.: 9823184433.

Shree Publicity, C-7, New Friend's Society, Opp.Vanaz, Paud Rd, Pune-38. Tel. 25423600.

PIMPRI - Venus Enterprises, Mr. Nambiar, Shop No. 14 Shreeji Complex, Nehrunagar,Pimpri, Pune-18. Ph.No.2 7423113, 27420498.

Aakar Advertising, Mr. V. D. Gandhe, Umed Bhavan, Canara Bank Bldg., Pimpri Stn Rd, Pune-18. Ph.No. 27421840, 27421874.

Aniket Vision, At Post Wadon (Kaspate Vasti), Pimpri-Chinchwad, Hinjawadi, Pune-57.

PRABHAT ROAD - Saransh Adds, Purushottam Aravind Lele, Chinar Heights Prabhat Road, Lane No 5, Above Shubham Medical, Opp. Lijjat Papad office, Pune-4. Tel: 25442624/ 25442649.

PUNE-SATARA ROAD - Chain Consultants Pvt. Ltd., Mezzanine Floor, Shri Shankaranand, Pune Satara Road, Pune-9, Ph.24221925.

RAVIWAR PETH - SP Publicity & Design, Shakir Shaikh, 1047, Raviwar Peth, Opp Dilliwalla Sweet Mart, Pune.

RASTA PETH - Sharad Press Service, Mr. Sharad Nawle, 444-b Rasta Peth, Deenbandhu Building, Pt. Jawaharlal Nehru Marg, Pune-11. Ph.No. 9822031027/ 9822504630.

SADASHIV PETH - Dolphin Advertising, Rahi Chambers, 20, Sadashiv Peth, Pune-411 030. Ph. No 24333772/ 9822214872.

Shira Associates Depot, Prashant T Kadam, 567 Sadashiv Peth, Pioneer House. Laxmi Rd. Pune, Tel: 24465335/ 24452500.

Surekha Advertising Service, Sachin S Patil, 1264, Om Apt, Lane No 6, Shubhg Nagar, Nr. Bajirao Rd, Opp Wadia, Pune. Ph. No. 24484106, 9823477223.

Palavi Ads, Sachin Pandurang Raskar, 1437, Nandan Apartments, Nr. Khajina Vilhir Chowk, Opp. S. P. College, Sadashiv Peth, Pune. Phone: 9604351010.

Revell Ads, B-204, Akrutti Sankul, 5th floor, Vijaynagar Colony, Tilak Road, behind Sony Showroom, Sadashiv peth, Pune-30. Ph. 24333121/2.

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF INDOTECH INDUSTRIAL SOLUTIONS PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	Indotech Industrial Solutions Private Limited.
2. Date of incorporation of corporate debtor	19-06-2006
3. Authority under which corporate debtor is incorporated / registered	Registrar Of Companies – Pune
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72900PN2006PC128617
5. Address of the registered office and principal office (if any) of corporate debtor	S.No. 129, Off.No.1 & 2, 1st Floor, Anirup Plaza, Mumbai-Bangalore Highway, Nr.Flyover Bridge, Wazej Pune. 411058
6. Insolvency commencement date in respect of corporate debtor (NCLT order Received on 28-07-2023)	27/06/2023
7. Estimated date of closure of insolvency resolution process	24-12-2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr Uday Shreeram Sakrikar IBB/I/PA-001/IP-P01230/2018-2019/11927
9. Address and e-mail of the interim resolution professional, as registered with the Board	303 Rahul Vihar A, Lane Nos 8, Daharukar Colony Kothrud, Pune 411038 Email: pudaysakrikar@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	303 Rahul Vihar A, Lane Nos 8, Daharukar Colony Kothrud, Pune 411038 Email: iprindotstch@gmail.com
11. Last date for submission of claims	11.08.2023 (within 14 days from receipt of order)
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the classes:- Nil
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Not Applicable 2. Not Applicable 3. Not Applicable
14. (a) Relevant Forms and (b) Details of Authorized Representatives are available at:	Web link: https://ibb.gov.in/download... Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Indotech Industrial Solutions Private Limited on 27.06.2023.

The creditors of Indotech Industrial Solutions Private Limited, are hereby called upon to submit their claims with proof on or before 11.08.2023 to the interim resolution professional at the address mentioned against entry No.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. **Submission of false or misleading proofs of claim shall attract penalties.**

Mr Uday Shreeram Sakrikar
IBBI/I/PA-001/IP-P01230/2018-2019/11927
AFA 2A/1/11927/02/271023/104879
AFA Valid till: 27-10-2023

Date : 30.07.2023
Place : Pune

TATA CAPITAL HOUSING FINANCE LTD.
Regd. Office: 11th Floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai – 400013.
CIN No. U67190MH2008PLC187552.
Contact No. (022) 61827414, (022) 61827375

POSSESSION NOTICE
(As per Appendix IV read with rule 81(1) of the Security Interest Enforcement Rules, 2002)

Whereas, the undersigned being the Authorized Officer of the TATA Capital Housing Finance Limited., under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(2) read with rule 9 of the Security Interest (Enforcement) Rules, 2002, issued a demand notice as mentioned below, calling upon the borrowers to repay the amount mentioned in the notice within 60 days from the date of the said notice. The borrower, having failed to repay the amount, notice is hereby given to the borrower, in particular and the public, in general, that the Tehsildar has taken physical possession of the property described herein as per District Magistrate Pune orders in exercise of powers on him of the said act and handed over to the undersigned Authorized officer. The borrower's attention is invited to provisions of sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

The borrower, in particular, and the public in general, are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the TATA Capital Housing Finance Limited, for an amount referred to below along with interest thereon and penal interest, charges, costs etc.

Loan Account No.	Name of Obligor(s)/ Legal Heir(s)/Legal Representative(s)	Amount as per Demand Notice	Date of Physical Possession / Order Dated
TCHHF0639 0001000742	MRS. BHIMABAI BABURAV JADHAV & MR. BABURAO MAHADU JADHAV	As on 22-01-2022 an amount of Rs. 1018573/- (Rupees Ten Lakh Eighteen Thousand Five Hundred Seventy Three Only)	Date of Physical Possession 28.07.2023 Order Dated 13.09.2022
TCHHL0278 0001000744 80	MR. ISAK YAKUB SHAIKH & MRS. NOORJANI ISAK SHAIKH	As on 31.05.2021 an amount of Rs. 24,00,720/- (Rupees Twenty Four Lakh Seven Hundred Twenty Only)	Date of Physical Possession 28.07.2023 Order Dated 07.12.2021

Description of Secured Assets/Immovable Properties : - Schedule –A
All that piece and parcel of the Flat bearing No. B-306 in Floor No. 3RD, admeasuring area 573 Sq. Ft. i.e. 53.25 Sq. Mtrs. Carpet + Terrace 80 Sq. Ft. i.e. 7.43 Sq. Mtrs. Having its salable built up admeasuring area 850 Sq. Ft. i.e. 79.00 Sq. Mtr. Situated at S. No. 1148/2+3/ Plot No. 19 / Sub Plot No. 1, an area admeasuring 2449.44 Sq. Mts. At revenue village Shirur, Dist. Pune within the limits of Grampanchayat Shirur and Zilla Parishad Pune, Taluka Panchayat Samitee Shirur and Registration Sub District Shirur.

Description of Secured Assets/Immovable Properties : - Schedule –A
All that piece and parcel of the said land admeasuring 687.56 Sq. Ft. i.e. 63.90 Sq. Mtrs. Along with construction of "N. P. Row House No. 5" consisting of on Ground Floor admeasuring 200.24 Sq. Ft. i.e. 18.61 Sq. Mtrs. + First Floor admeasuring 340.44 Sq. Ft. i.e. 31.64 Sq. Mtrs. + beyond row house open space admeasuring 122.08 Sq. Ft. i.e. 11.34 + behind row house open space admeasuring 59.07 Sq. Fts. i.e. 5.49 Sq. Mtrs. And car parking admeasuring 197.90 Sq. Fts. i.e. 18.40 Sq. Mtrs., constructed on land in the scheme of N. P. Row House land bearing Plot No. 5 admeasuring 192 Sq. Mtrs., Plot No. 6 admeasuring 192 Sq. Mtrs. And Plot No. 7 admeasuring 192 Sq. Mtrs. Out of Gat No. 30, situated at Shirur, Tal. Shirur, Dist. Pune.

Date : - 30.07.2023
Place : Pune

Sd/-
Authorized Officer
For Tata Capital Housing Finance Limited

EXPRESS Careers

Every Monday & Thursday in The Indian EXPRESS & LOKSATTA

For Advtg. details contact: 67241000

POONAWALLA HOUSING FINANCE
Apna Ghar, Apni Pehchan

POONAWALLA HOUSING FINANCE LIMITED
(FORMERLY KNOWN AS MAGMA HOUSING FINANCE LTD)
Registered Office: 602, 6th FLOOR, ZERO ONE IT PARK, SR. No. 79/1, GHORPADI, MUNDHWA ROAD, PUNE – 411036 Branch Off: Kolhapur, Maharashtra-416001

Sale of secured immovable asset under SARFAESI Act

Notice is hereby given to the public in general and to the Borrowers/Co-Borrowers/Guarantors in particular, that under mentioned properties mortgaged to Magma Housing Finance Ltd has now been renamed as Poonawalla Housing Finance Ltd (PHFL) vide Certificate of Incorporation, the possession of which had been taken by PHFL's Authorised Officer under Sec 13(4)(14) of SARFAESI Act will be sold through e-auction as per terms mentioned below for recovery of PHFL's outstanding dues with applicable interest, charges, and costs etc. The property described below will be sold on "AS IS, WHERE IS, WHATEVER THERE IS AND WITHOUT RECOURSE BASIS" under Rule 8 & 9 of Security Interest (Enforcement) Rules. For detailed T&Cs of sale, please refer to link provided in PHFL's Secured Creditor's website i.e. www.poonawallahousing.com

Sl. No.	Proposal No. Customer Name (A)	Demand Notice Date and Outstanding Amount (B)	Nature of Possession (C)	Description of Property (D)	Reserve Price (E)	EMD (10% of RP) (F)	EMD Submission date (G)	Incremental Bid (H)	Property Inspection Date & Time (I)	Date and time of Auction (J)	Known encumbrances/ Court cases if any (K)
1	Loan No. HF/0124/H/20/100073 Sanket Tanaji Powar (Borrower), Rani Tanaji Powar (Co Borrower) Tanaji Shankarao Powar (Co Borrower)	Notice date: 25/08/2022 Rs. 1064283.16 (Rupees Ten Lacs Sixty Four Thousand Two Hundred Eighty Three and Sixteen Paises Only) payable as on 25/08/2022 along with interest @ 15.00% p.a. till the realization.	Physical	All The Piece And Parcel Of Mortgaged Property Of Shop No.07 Admeasuring 27.87sq.Mts I.E. 300sqft Which Is Given Gram Panchayat Mikat No.4684 Situated On First Floor in Konark Complex Constructed On Plot No.02 In Gat No.1072, Lying Within Limit Of Grampanchayat Kasaba Kodoli, Taluka Panhala, District.Kolhapur.	Rs. 22,83,750/- (Rupees Twenty Two Lakh Eighty Three Thousand Seven Hundred Fifty Only)	Rs. 2,28,375/- (Rupees Two Lakh Twenty Eight Thousand Three Hundred Seventy Five Only)	30/08/2023 Before 5 PM	10,000/-	24/08/2023 (11AM – 4PM)	31/08/2023 (11 AM- 2PM)	NIL
2	Loan No. HF/0124/H/20/100156 Sanket Tanaji Powar (Borrower), Rani Tanaji Powar (Co Borrower) Tanaji Shankarao Powar (Co Borrower)	Notice date: 25/08/2022 Rs. 1107120.09 (Rupees Eleven Lacs Seven Thousand One Hundred Twenty and Nine Paises Only) payable as on 25/08/2022 along with interest @ 15.00% p.a. till the realization.	Physical	All The Piece And Parcel Of Mortgaged Property Of Plot No.02 Thereon Constructed Konark Complex Out Of That Shop No.01 Admeasuring 27.87 Sq.Mts I.E. 300 Sqft In Gat No.1072, Lying Within Limit Of Grampanchayat Kasaba Kodoli, Taluka Panhala, District.Kolhapur, Shop No.01	Rs. 22,83,750/- (Rupees Twenty Two Lakh Eighty Three Thousand Seven Hundred Fifty Only)	Rs. 2,28,375/- (Rupees Two Lakh Twenty Eight Thousand Three Hundred Seventy Five Only)	30/08/2023 Before 5 PM	10,000/-	24/08/2023 (11AM – 4PM)	31/08/2023 (11 AM- 2PM)	NIL

For details and queries on purchase and sale, contact Mr. Shadab Akhtar at +91 9910453434

The intending bidders/purchasers are advised to visit PHFL Branch and the auction properties, and make his own enquiry and ascertain additional charges, encumbrances and any third-party interests and satisfy himself/herself/itself in all aspects thereto before submitting the bids. All statutory dues like property taxes, electricity/water dues and any other dues, if any, attached to the property to be ascertained and paid by the successful bidder. The interested bidders are required to register themselves with the portal and obtain login ID and Password well in advance, which is mandatory for e-bidding, from auction service provider) C1 India PVT Ltd. Address- Plot No-68 3rd floor Gurgaon Hayrana-122003. Helpline Number- 7291981124,25,26 Support Email id – Support@bankauctions.com. Contact Person – Vinod Chaudhan, Email id- delhi@c1india.com Contact No- 9813887931. Please note that Prospective bidders may avail online training on e-auction from them only. The intending purchaser/bidder is required to submit amount of the Earnest Money Deposit (EMD) by way of by way of NEFT/RTGS /DD in the account of "Poonawalla Housing Finance Ltd", Bank-CICI BANK LTD., Account No-000651000460 and IFSC Code- CICI0000006, 20, R. N. Mukherjee Road- Kolkatta-700001 drawn on any nationalized or scheduled Bank on or before 30/08/2023 and register their name at https://www.bankauctions.com and get user ID and password free of cost and get training on the service provider. After their Registration on the website, the intending purchaser/bidder is required to get the copies of the following documents uploaded, e-mail and sent self-attested hard copy to Authorized Officer, Mr. TUSHAR SWAMI, Address- 602, 6th FLOOR, ZERO ONE IT PARK, SR. No. 79/1, GHORPADI, MUNDHWA ROAD, PUNE – 411036. Mobile no. 9673800277, e-mail id: tushar.swami@poonawallahousing.com.

Date: 30.07.2023
Place: Kolhapur

Authorized Officer
Poonawalla Housing Finance Limited
(Formerly Known as Magma Housing Finance Ltd)

AAVAS FINANCIERS LIMITED
(Formerly known as AU HOUSING FINANCE LIMITED) (CIN:L65922RJ2011PLC034297)
Regd. & Corp. Office: 201-202, 2nd Floor, South End Square, Mansarovar Industrial Area, Jaipur. 302020

POSSESSION NOTICE

Whereas, The undersigned being the Authorised Officer of AAVAS FINANCIERS LIMITED (Formerly known as "AU HOUSING FINANCE LIMITED") under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred upon me under section 13(12) read with Rule 9 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice calling upon the borrowers mentioned herein below to repay the amount mentioned in the respective notice within 60 days from the date of receipt of the said notice. The borrowers having failed to repay the amount, undersigned has taken possession of the properties described herein below in exercise of powers conferred on me under Section 13(4) of the said Act read with Rule 9 of the said rules on the dates mentioned as below.

The borrower and Guarantor in particular and the public in general is hereby cautioned not to deal with the properties and any dealings with the property will be subject to the charge of the AAVAS FINANCIERS LIMITED (Formerly known as "AU HOUSING FINANCE LIMITED") for an amount mentioned as below and further interest thereon.

Name of the Borrower	Date & Amount of Demand Notice	Description of Property	Date & Type of Possession
BALAJI KASHINATH SURAYWANSHI, Mrs. JAYASHRI SURAYWANSHI (A/c No.) LNHAD03721-220194849	4 Jan 23 ₹ 1936766/- 4 Jan 23	PLOT NO 08, NEW S NO 66, HISSA NO 6/15 (OLD S NO 118), SITUATED AT KATRAL, HAVELI, PUNE, MAHARASHTRA Admeasuring 600 Sq. Ft.	Physical Possession Taken on 28 Jul 23

Place : Jaipur Date: 30-07-2023
Authorised Officer Aavas Financiers Limited

HDFC BANK LIMITED
CIN : L65920MH1994PLC0800618 | Website: www.hdfcbank.com

POSSESSION NOTICE

Whereas the undersigned being the Authorised Officer of HDFC Bank Limited (erstwhile HDFC Limited having amalgamated with HDFC Bank Limited) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notices under Section 13 (2) of the said Act, calling upon the following borrower(s) / Legal Heir(s) and Legal Representative(s) to pay the amounts mentioned against their respective names together with interest thereon at the applicable rates as mentioned in the said notices, within 60 days from the date of the said Notices, incidental expenses, costs, charges etc till the date of payment and / or realization.

Sr. No.	Name of Borrower (s) Legal Heir(s) and Legal Representative(s)	Outstanding Dues	Date of Demand Notice	Date of Possession	Description of Immovable Property (ies) / Secured Asset (s)
1.	Mr. Kabade Sachin and Ms. Kabade Minal Sachin	Rs. 22,55,563/- as on 31st January 2023*	16th March 2023	25th July 2023 (Symbolic)**	Flat No.404, 4th Floor, "Astoria Royal", Building "C", S.No.62/3/4, 62/5/B, 62/6/B, 62/7/1, 62/8, 63/6, 63/6/1 (part), 63/10/A, 63/10/B, 63/11, 63/12, 63/13, 63/14A, 63/14B, 63/14B/1, 63/15/A, 63/15/B, 63/3, 63/4, 63/4/1, 63/2/1 (part), 63/2/3, 63/2/4 (Part), 63/2/5, 63/5/2, 63/5/1, 56/2 (parts), 56/3/A, 56/4, 56/1/B, 56/3/B, 56/1/A. Ambegaon Budruk, Pune.
2.	Ms. Hendre Asmita Hanamant and Ms. Hendre Hanamant Popat	Rs. 22,28,887/- as on 31st January 2023*	16th March 2023	25th July 2023 (Symbolic)**	Flat No.2, 1st Floor, "Vrundavan", Building No. A-3, S.No.51/2/1, Sinhgad Road, Dhayari, Pune.
3.	Mr. Parti Sunil Vishwanath and Ms. Parti Mamta Sunil	Rs. 71,47,389/- as on 31st January 2023*	16th March 2023	26th July 2023 (Symbolic)**	Flat No.702, 7th Floor, "Marvel Ganga Sangria", Wing A, S.No.21 & 22 (parts), Plot No.A, Off NIBM Mahamadwadi, Pune.
4.	Ms. Shaikh Nagma Riyaz (Co-Borrower) As Well As Wife of Mr. Shaikh Riyaz Maqbool (Borrower) [Since Deceased] And Other Known and Unknown Legal Heir(S), Legal Representative(S), Successors And Assigns of Mr. Shaikh Riyaz Maqbool [Since Deceased]	Rs. 36,03,893/- as on 31st January 2023*	16th March 2023	26th July 2023 (Symbolic)**	Flat No.203, 2nd Floor, "Nirman Asmant", Wing A, S.No. 19/1A/1A/1 & 19/1/2, village Kondhwa Budruk, Pune.
5.	Mr. Chaudhary Nizamudin Hakubhai	Rs. 29,87,069/- as on 31st January 2023*	16th March 2023	26th July 2023 (Symbolic)**	Flat No.21, 6th Floor, "Alfa Comforts", Building B, S.No.46, Hissa No.10 & Hissa No. 41/10, Mitha Nagar, Kondhwa Khurd, Pune.
6.	Mr. Pradhan Nilesh Vinayak and Ms. Pradhan Nandini Vinayak	Rs. 21,98,601/- as on 31st January 2023*	16th March 2023	26th July 2023 (Symbolic)**	Flat No.202, 2nd Floor, "Vrundavan Park", S.No.92, Sanket Park II, Hissa No. 1+2+3+4/2/1, village Mahamadwadi, Pune.
7.	Ms. Mujawar Suha Ikbal (Co-Borrower) As Well As Wife of Mr. Mujawar Munaf Ibrahim (Borrower)[Since Deceased] and Other Known and Unknown Legal Heir(S), Legal Representative(S), Successors And Assigns of Mr. Mujawar Munaf Ibrahim [Since Deceased]	Rs. 17,15,188/- as on 31st January 2023*	16th March 2023	26th July 2023 (Symbolic)**	Flat No.735, 7th Floor, Building "A" "Xrbia Marketyard", S.No.47/1A/2A/3A/4A/5A/6A/1, 47/1A/2A/3A/4A/5A/6A/2, 47/1A/2A/3A/4A/5A/6A/3 and 47/1A/2A/3A/4A/5A/6A/4 & other. Near Kumar Priithvi, Kondhwa, Khurd, Pune.
8.	Ms. Adhikari Shweta (Co-Borrower) As Well As Wife of Mr. Brown Russel Dasmond (Borrower) [Since Deceased] And Other Known and Unknown Legal Heir(S), Legal Representative(S), Successors and Assigns of Mr. Brown Russel Dasmond [Since Deceased]	Rs. 21,26,986/- as on 31st January 2023*	16th March 2023	27th July 2023 (Symbolic)**	Flat No.602, 6th Floor, "Xrbia Abode", Building B-1, Gat No.240, village Jambul, District Pune.
9.	Mr. Pakhare Vasanti Pandurang and Ms. Pakhare Vidhya Vasant	Rs. 16,73,491/- as on 31st January 2023*	16th March 2023	27th July 2023 (Symbolic)**	Flat No. B-103, 1st Floor, "Sai Regency", Satyakamal Colony, New S.No.61, Plot No.81, 83, CTS No.1687 and 1686, Talegaon Dabhade, Pune.
10.	Mr. Shaikh Wasim Mohammad Akbar and Ms. Shaikh Shaheda Mohammad Akbar	Rs. 39,05,465/- as on 30th November 2022*	6th February 2023	27th July 2023 (Symbolic)**	Flat No. 104, 1st Floor, "Siddhi Villa", Pense Colony, S. o.41/1B/1A/1A/1A/4/1 and S.No.41/1A/1A/1A, village Kivale, Pune.
11.	Mr. Matkar Santosh Dhondiram and Ms. Matkar Vasanti	Rs. 8,96,978/- as on 30th November 2022*	6th February 2023	27th July 2023 (Symbolic)**	Flat No.202, 2nd Floor "Mahalaxmi Residency Apartment", Wing A, Sector 29, Plot No.69 to 79, village Ravet Pradhikaran, Pune.
12.	Mr. Chakankar Prathmesh and Ms. Jagtap Komal Sunil	Rs. 29,35,141/- as on 31st January 2023*	16th March 2023	28th July 2023 (Symbolic)**	Flat No.702, 7th Floor, "Guru Vihar", Gat No.234, Plot No.1, Prabhuram Nagar, Fulmala Road, Wagholi (Awhalwadi), Pune.
13.	Mr. Rao A. Vinay Kumar and Ms. Tuppapur Pooja				